

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 26/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

Name of the Company: UML Perfect Biomedica Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
2.				

ORDER

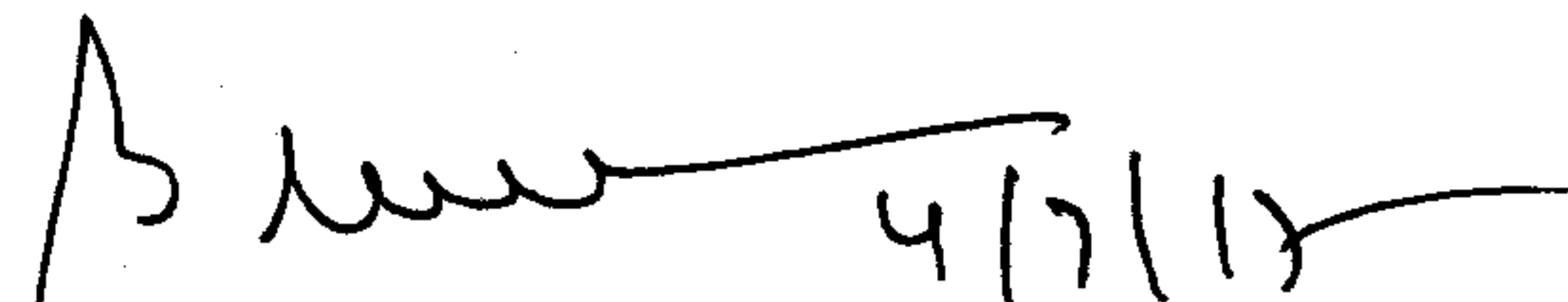
Learned Advocate Mr. Pavan Godiawala present for Petitioner.

Affidavit of Proof of service of notices to statutory authorities and publication filed.

Proof of services of notices to equity shareholders, secured and unsecured creditors not filed.

At request of petitioner counsel direction is given to the petitioner to issue new notices at least ten days before date of hearing to Equity shareholders, secured and unsecured creditors informing the date of hearing and state their objections if any, before this Tribunal on or before date of hearing.

List the matter on 02.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of July, 2017.